

**Use of Nimesulide**

2670. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the drug Nimesulide, a pain killer has been reported to be very much prone to liver, kidney toxicity and renal failure and the same drug is banned by the FDA of USA, even the premier institutions of India like AIIMS, New Delhi have discarded its use; and

(b) if so, the measures taken by Government to stop its manufacturing by the pharmaceutical companies in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) Nimesulide, is a non-steroidal, anti-inflammatory analgesic which is indicated in the treatment of Osteoarthritis, post-operative trauma, sport injuries, acute dental pain. Nimesulide is an off-Patent drug and is being marketed in many countries by number of companies.

As per information made available by AIIMS, New Delhi Nimesulide like any other non-steroidal anti-inflammatory drug (pain killer) has some side effects including injuries to the liver and kidney but these occur only in some patients who are given the drug continuously for a couple of days or given in high doses. These side effects are however not more than those seen with other non-steroidal anti-inflammatory drugs like declofenac or piroxicam etc. It is therefore continued to be used at the AIIMS with caution for appropriate indications.

Nimesulide has never been marketed in USA therefore the question of its alleged ban in USA does not arise.

(b) Does not arise, in view of 'A' above.

**Fake Asthama Medicines**

2671. SHRI SUNIL SHASTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have taken note of growing cases of duplicate or bogus medicines in the field of Asthama involving Bathini Mrigasira Trust (BMT) which has been dispensing free fishherbal medicines for the past four generations;

(b) if so, whether Government are contemplating to make strict laws to curb such practice; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) The Government is aware of such advertisement.

(b) and (c) This is not a medicine under Indian System of Medicine.

**Development of Drug for AIDS**

2672. SHRI B. J. PANDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Ranbaxy Laboratories has developed anti-AIDS drug;

(b) if so, the details of this medicine;

(c) how far this drug has helped to control this deadly disease in our country;

(d) whether the company is exporting the drug as reported in the Hindustan Times dated 20th July, 2002;

(e) if so, the details of those countries and the foreign exchange earnings out of this, during the last two years; and

(f) the other fields where the company has excelled in medicines in the international market?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): (a) and (b) Yes, Sir. The Ranbaxy Laboratories is licensed to manufacture/market the following anti-AIDS drugs in India:

- i. Lamu vidine -100/150 mg
- ii. Lamuvidine + Zidovudine
- iii. Stavudine 15/20-/30/40 mg
- iv. Nevi rapine 200 mg
- v. Lamuvudine +Stavudine+Nevirapine
- vi. Ef avirenz Capsules 125/200/250/400 mg
- vii. Efavirenz Tablets 600 mg.